

DIVISION BENCH

O-133

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1751(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> February, 2021, 10:30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ADHUNIK NIRYAT ISPAT LIMITED<br>Vs. TRUVOLT ENGINEERING CO PRIVATE LIMITED |                        |                     |
| Under Section       | IBC Under Sec 9  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)       | Appearing on behalf of | Signature with date |

**Counsel / Authorised Representative appeared through video conference:**

1. Ms. Anshumala Bansal, Adv. ] For the Operational Creditor
2. Mr. Vijay Nath Jha, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel on both sides present.
2. List this matter on 26.04.2021.

**(Harish Chander Suri)**  
Member (Technical)

**(Rajasekhar V.K.)**  
Member(Judicial)

PJ